

National Company Law Tribunal


Allahabad Bench

CP NO. 179/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2018

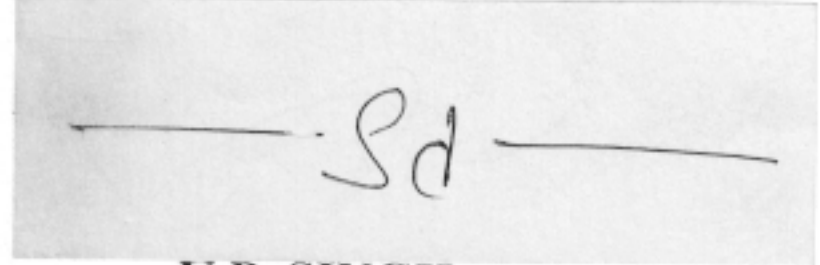
NAME OF THE COMPANY: Vedanta Infra - Engineering Pvt Ltd

SECTION OF THE COMPANIES ACT/I & B CODE: U/S 252(3)

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Gunjan Jadwani	Adv.	ROC	
2.	Proxy for Krishna Vyas			

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Ms Gunjan Jadwani, a proxy for Sh. Krishna Dev Vyas, Advocate for ROC is present. List the matter on 20th March 2018.



V.P. SINGH,
MEMBER (JUDICIAL)

Dated:28.02.2018

Typed by:
Kavya Prakash Srivastava
(Stenographer)